

SECURITIES AND EXCHANGE BOARD OF INDIA SOUTHERN REGIONAL OFFICE

Completion of Recovery Certificate No 7693 of 2024 dated February 26, 2024 issued against Shem Raja Sudhakar (PAN: BYVPS2897D) in the matter of Arvind Remedies Ltd.

Recovery Certificate No. 7693 of 2024 dated February 26, 2024 was drawn against Shem Raja Sudhakar (PAN: BYVPS2897D) for a sum of Rs. 5,96,000/- (Rupees Five Lakh Ninety-six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the WTM vide Order No. Order/WTM/SM/IVD/ID2/18493/2022-23 dated August 24,2022 in the matter of Arvind Remedies Ltd.

In view of the payment of the amount Rs.6,75,880/- (Rupees Six Lakhs Seventy-Five Thousand Eight Hundred and Eighty only) due under the Recovery Certificate, the said Recovery Certificate No. 7693 of 2024 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: November 28, 2025

Place: Chennai

Recovery Officer



मोहम्मद साजिद
MOHD SAJID
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai